(d) if so, what are the details of the recommendations which have been discussed with these Ministries;

(e) if not, what are the reasons therefor;

(f) if the reply to part (d) above be in the affirmative, what is the outcome of these meetings; and

(g) what are the recommendations which are still under consideration of Government and by when decision will be taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) and (b) Attention is invited to Unstarred Question No. 1922 answered on 17-8-1978 in reply to which a statement was laid on the Table of the House showing the main recommendations of the Baveja Committee and the action proposed thereon.

Coal India Limited and its subsidiaries have been asked to implement the recommendations concerning them. Action is in progress on these recommendations.

(c), (d) and (f) The items in regard to the recommendations with which Ministry of Labour and Ministry of Railways are concerned are under consideration in consultation with them.

(e) Does not arise.

(g) The recommendations relating to financial matters, namely, conversion of outstanding non-plan loans into grants and payment of coal bills on intimation of despatch are under consideration of the Government.

Taking over the management of M/s Dey Se Chem

954. SHRI KALYAN ROY: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether Government's attention has been drawn to the news item under the caption "Another West Bengal Drug Unit in Trouble" which appeared in the Business Standard on the 4th November, 1978 regarding the affairs of M/s. Dey Se Chem, a private sector unit, manufacturing choloramphenicol;

(b) if so, what is the reaction of the Government thereto;

(c) whether it is a fact that the management of the firm have informed the Government of its intention to close down this unit sometime in the month of April, 1979;

(d) if so, what are the details in this regard;

(e) what steps Government propose to take to prevent the closure;

(f) whether Government propose to take over this unit; and

(g) if the answer to part (f) be in the negative what are the reasons therefor?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI H. N. BAHUGUNA) (a) Yes, Sir.

(b) The problems faced by M|s Dey Se Chem brought to the attention of Government both by the management and its workers union, are receiving attention.

(c) and (d) The firm informed the Government in November, 1978 that they might be forced to close down the factory unless the Government takes steps to solve the problems faced by the company including revision of selling prices.

(e) Government as an interim measure propose to allow the company to continue to manufacture Chloramphenicol from L-Base beyond 1st April, 1979. Government will consider the question of making L-Base available to the firm at the price at which L-Base was supplied to them

by CPC during 1978-79 so that after ... could sell Chlo... through the cana... price approved by Government for all converters of L-Base under the provisions of the DPCO, 1970.

(f) No, Sir.

(g) Other possible measures to nurse the unit to health have been indicated in the reply to part (e) above.

Discontentment among drivers etc. engaged by contractors of Eastern Coalfields Limited

955. SHRI KALYAN ROY: Will the Minister of ENERGY be pleased to state:

(a) whether Government are aware of serious discontent among drivers and Khalashis engaged by Dumper contractors of the Eastern Coalfields Limited under Coal India Limited as a result of refusal of these contractors either to pay wages etc., as per the 1975 National Wage Agreement in the Coal Industry or to supervise their payment;

(b) if so, what are the details thereof;

(c) whether the Dumper drivers and Khalashis of certain areas of the E.C.L. have gone on strike on and from 12th February, 1979;

(d) if so, details of the strike including number of workers involved and steps taken by the E.C.L. management to redress the grievances of workers engaged by contractors;

(e) how many Dumper contractors have been engaged by E.C.L. in last three years and details thereof and amount of money paid to each Dumper contractor in 1976, 1977 and 1978; and

(f) what are the wages etc., which are being paid by Dumper contractors to their drivers and Khalashis?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI JANESHWAR MISHRA): (a) Government are aware of the fact that discontent among drivers and khalasis engaged by transport contractors existed over payment to the dumper drivers and khalasis of the Eastern Coalfields Ltd. at the colliery counter under the supervision of the representatives of the management and refusal of contractors to do so.

(b) to (f) Detailed information is being collected and will be laid on the Table of the House.

Setting up of a radio station at Asansol or Durgapur

956. SHRI KALYAN ROY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether it is a fact that the vast cultural and industrial zone of Eastern India from Bolpur (Viswabharati University) to the coal and steel plants of Durgapur and Asansol is without any radio station;

(b) whether Government propose to set up a radio station either at Asansol or Durgapur in the near future; and

(c) if not, what are the reasons therefor?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI LAL K. ADVANI): (a) Yes, Sir.

(b) and (c) The region from Bolpur to Asansol is well within the day-time primary grade coverage of both the 50 Kw and 100 Kw Medium Wave transmitters of All India Radio, Calcutta. Therefore, there is no proposal for setting up a radio station at Asansol or Durgapur.